# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

### **Miscellaneous Application No.200/01206/2018**

(in OA 534 of 2011)

Jabalpur, this Monday, the 19<sup>th</sup> day of November, 2018

## HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Union of India through its Secretary, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi 110011.
- 2. Chief Post Master General, M.P. Circle, Hoshangabad Road, Bhopal 462001.
- 3. Director, Postal Services, O/o Chief Postmaster General, M.P. Circle, Hoshangabad Road, Bhopal 462001.
- 4. Sr. Superintendent of Post Offices, Balaghat Division, Balaghat 481001 (MP) -Applicants

#### (By Advocate – Shri S.K. Mishra)

#### <u>Versus</u>

Y.N. Shripad, S/o Late Narayan Shripad, aged about 61 years, R/o Ward No.32, Narmada Nagar, Balaghat – 481001 (MP)

-Respondents

#### ORDER (ORAL)

#### By Navin Tandon, AM.

This MA has been filed by the applicants (respondents in OA) seeking further two months' time to comply with our order dated 14.08.2018 passed in Original Application No.534 of 2011.

- 2. In view of the reasons assigned in Para 3 of the MA, we grant the applicants further two months' time from today to comply with our order dated 14.08.2018 in OA 534 of 2011.
- **3.** MA is disposed of accordingly.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

am/-